

1	2	3	4
Mizoram	2009-10	10.35	1.15
	2010-11	28.08	3.12
	2011-12	18.72	2.08
Nagaland	2009-10	23.58	2.62
	2010-11	53.82	5.98
	2011-12	35.82	3.98
Sikkim	2009-10	0.72	0.08
	2010-11	3.51	0.39
	2011-12	1.89	0.21
Tripura	2009-10	84.42	09.38
	2010-11	96.03	10.67
	2011-12	74.25	8.25
TOTAL		3798.99	288.7

This excludes the expenditure incurred on the deployment of Assam Rifles during last three years: Rs. 8519.59

(Assam Rifles has not furnished the State-wise details of expenditure incurred)

Total expenditure incurred by Union Government:- Rs. 3798.99 +Rs. 8519.59= Rs. 12318.58 crore

The above information is based on the information given by CRPF.

Terrorist Camps in Bangladesh

2863. SHRI SANJAY RAUT : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the media report that the Border Security Force (BSF) has reported that more than 50 terrorist camps are functioning in Bangladesh;

(b) if so, the response of Government thereto; and

(c) whether the Ministry has taken up the issue with Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (c) In the Directors General Level Border Coordination conference of Border Security Force and Border Guard Bangladesh (BGB) held at New Delhi from 15th - 20th March 2012, BSF handed over a list of 51 camps of Indian Insurgent Groups (IIGs) reportedly based in Bangladesh to BGB for taking action against them. Government has also taken up the security related issues including IIGs camps in Bangladesh at various levels including Home Minister Level Talks between Indian and Bangladesh regularly. The Government of Bangladesh at the highest level has assured that their territory will not be allowed to be used for activities inimical to India.